

LOK SABHA
UNSTARRED QUESTION NO.2626
TO BE ANSWERED ON 06.03.2020

WELFARE OF WEAVERS

2626. SHRIMATI SUMALATHA AMBAREESH:
SHRIMATI PRATIMA MONDAL:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) whether the Government has put any mechanism in place for timely review of the schemes being run for the welfare of the weavers in the country;
- (b) if so the time by which the review of the welfare schemes would conclude along with the highlights of review of the weavers schemes;
- (c) whether the Government has taken any measures for further improvement of the schemes for weavers based on the review highlights;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

उत्तर

ANSWER

वस्त्र मंत्री (श्रीमती स्मृति जूबिन इरानी)
MINISTER OF TEXTILES
(SMT. SMRITI ZUBIN IRANI)

(a) to (d): In accordance with the instructions issued by Ministry of Finance (Department of Expenditure), Ministry of Textiles has conducted evaluation studies through independent agencies for smooth implementation of the welfare and developmental Schemes for handloom weavers across the country. The third party evaluation studies of the schemes have revealed increase in working days, productivity and wages of the handloom weavers. The suitable suggestions if any, made by evaluating agencies for further improvement of schemes are incorporated. Further, the Government of India is also conducting the third party evaluation studies through independent agencies to review the following schemes being implemented during the last two years and current financial year:-

- i) Handloom Weavers' Comprehensive Welfare Scheme (HWCWS)
- ii) National Handloom Development Programme (NHDP)
- iii) Comprehensive Handloom Cluster Development Scheme (CHCDS)
- iv) Yarn Supply Scheme (YSS)

(e): Does not arise.
